

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**M/S. "KARUTURI GLOBAL LIMITED"**

Sl.No.	Particulars	Details
1	Name of Corporate Debtor	M/s. KARUTURI GLOBAL LIMITED
2	Date of incorporation of Corporate Debtor	26/12/1994
3	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Bangaluru
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L01122KA1994PLC016834
5	Address of the registered office and principal office (if any) of Corporate Debtor	204,EMBASSY CENTRE 11,CRESENT ROAD BANGALURU, KARNATAKA - 560 001
6	Date of closure of Insolvency Resolution Process	14/09/2020
7	Liquidation commencement date of Corporate Debtor	25/01/2021 (Liquidation Order uploaded on 17/02/2021)
8	Name and registration number of the insolvency professional acting as Liquidator	Shri. PATHUKASAHASRAM RAGHUNATHAN RAMAN Reg.No- IBBI/IPA-002/IP-N00295/2017- 18/10896
9	Address and e-mail of the Liquidator, as registered with the Board	#93, Sivan Koil South Street, Vadapalani, Chennai - 600 026. E-mail : ramann_pr@yahoo.co.in, prramancirp@gmail.com



10	Address and e-mail to be used for correspondence with the Liquidator	#93, Sivan Koil South Street, Vadapalani, Chennai - 600 026. E-mail : ramann_pr@yahoo.co.in, prramancirp@gmail.com Phone -044-24721852.
11	Last date for submission of claims	23/03/2021

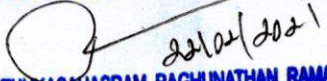
Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench, has ordered the commencement of liquidation of "M/s. Karuturi Global Limited" on 25/01/2021 (Liquidation Order uploaded on 17/02/2021).

The stakeholders of M/s. Karuturi Global Limited are hereby called upon to submit their claims along with proof to the liquidator at the address mentioned against item No. 10, on or before 23/03/2021.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by Speed Post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Name and Signature of the Liquidator:

For KARUTURI GLOBAL LIMITED

PATHURKASHASRAM RAGHUNATHAN RAMAN
COMPANY LIQUIDATOR

P R RAMAN

Reg.No- IBBI/IPA-002/IP-N00295/2017-18/10896

Date: 22/02/2021

Place: Chennai.